NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **09.10.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 496/2025 For Stay IA No.1402/2025	Regional Provident Fund Commissioner-II Vs C. Ramasubramaniam	Mrs. Revathi Manivannan	
2.	Comp App (AT) (CH) No. 120/2025 For Stay IA No. 1354 & 1355/2025	Apex Luminaires Pvt Ltd & 4 Ors Vs G N Thirumalesh WITH	Mr. PJ Rishikesh	
3.	Comp App (AT) (CH) No. 121/2025 For Stay IA No.1356 /2025	Apex Luminaires Pvt Ltd & 4 Ors Vs G N Thirumalesh	Mr. PJ Rishikesh	
4.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyer's Association Apartment & Anr	Mr. T Sai Krishnan	
5.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr.	Mr. K Pawan Jhabakh	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
6.	Comp App (AT) (CH)	M/S Sri Nandi	Mr. Mayan H Jain	
	(Ins) No. 484/2025	Buildcon (Formerly		
	For Exemption	M/S Sri Nandi Green		
	IA No. 1375/2025	Solar)		
	For Condone delay	Vs		
	IA No. 1376/2025	M/S Solar		
	For Stay	Semiconductor Energy		
	IA No. 1377/2025	Systems (India)		
		Private Limited		
	(With defects)			

7.	Comp App (AT) (CH) (Ins) No. 490/2025 For Stay IA No. 1391/2025 IA No. 1392/2025 (With defects)	Saroj Kumar Sethi IAS (SS)& Ors. Vs Sanjay Gupta Liquidator Ms Lanco Babandh Power Limited& Ors.	Mr. Varun Mishra	
8.	Comp App (AT) (CH) (Ins) No. 491/2025 For delay in re-filing IA No. 1394/2025 For Stay IA No. 1395/2025	Southern Power Distribution Company Of Telangana Ltd. Vs Trident Sugars Limited& Ors.	Mr. Adithya Reddy Mr. Vikram P Jain	
	(With defects)			
9.	Comp App (AT) (CH) (Ins) No. 494/2025 (With defects)	Orchid Valley Apartment Buyer' S Association Vs	Mr. Bijoy P Pulipra	
	(With defects)	Sub Registrar& Ors.		
10.	(Ins) No. 495/2025	Union Bank Of India Vs	Mr Sumit Kumar Tiwari	
	For Additional docs IA No. 1399/2025 For Stay	Canara Bank & Anr.		
	IA No. 1394/2025			
	(With defects)			
11.	Comp App (AT) (CH) (Ins) No. 497/2025 For Exemption IA No. 1403/2025 For delay in re-filing IA No. 1404/2025	Mrs. Elsa Tenny Vs Mr. C.J Davis Interim Resolution Professional & Anr.	Mr. Pradeep Joy	
	For Stay IA No. 1405/2025 (With defects)			
12.		Jenson Paul	Mr. Anirudh A Sriram	
	(Ins) No. 498/2025	Vs		
	For Stay	Axis Bank Limited &		
	IA No. 1407/2025 (With defects)	Anr.		
13.	Comp App (AT) (CH)	Krishnan Narayanan	Mr. M Dinesh	
	No. 122/2025	Vs		
	(With defects)	Earth Stein Private Limited& Ors.		

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
14.	Comp App (AT) (CH)	Canara Bank Rep by	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
	(Ins) No. 30/2024	Chief Manager		
	For Directions	Vs		
	IA No. 97/2024	R Aravindakshan		
	For Additional docs	Nair, Liquidator of		
	IA No. 293/2025	Lakeview Ayurvedic		
		Resorts and Research		
		Centre Pvt. Ltd		

15.	IA No. 1412/2025 (For Additional Docs) in Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
16.	IA No. 477/2025 (For Condone Delay) in Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
17.	IA No. 480/2025 (For Condone Delay) in Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
18.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
19.		Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors.	Mr. Y Suryanarayana	Mr. CV Shailandran R1
20.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609 & 1127/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
21.	IA No. 1131/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors. WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1

22.	IA No. 1129/2025	Sowmya Amuluru &	Mr. M Maharshi	Mr. CV Shailandran
	(For Additional Docs) in Comp App (AT) (CH)	Anr Vs Narasimha Vara	Viswaraj	R1
	No. 60/2025 For Stay	Prasad Anala & 11 Ors.		
	IA No. 639/2025	WITH		
23.	IA No. 1132/2025 (For Additional Docs) in Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
24.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors.	Mr. Pollisetti Srikanth Rao	Mr. CV Shailandran R1
		WITH		
25.	IA No. 1240/2025 (For Additional Docs) in Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors.	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
	IA No. 645/2025 For Stay IA No. 646/2025	WITH		
26.	IA No.1136/2025 (For Additional Docs) in Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors.	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
27.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
28.	No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
29.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramania m Raja	

30.	Comp App (AT) (CH)	RCC E-Construct Pvt	Mr. Praveen R	
	(Ins) No. 446/2025	Ltd		
		Vs		
		J Ramkumar & 6 Ors.		

For Admission (After Notice) (Requests for adjournment in Item No. 31 will not be entertained)

State	S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32. Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024 Mphasis Ltd & 2 Ors 33. Comp App (AT) (CH) (Ins) No. 292/2024 Mphasis Ltd & 2 Ors 33. Comp App (AT) (CH) (Ins) No. 292/2024 Mphasis Ltd & 2 Ors 34. Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024 Mphasis Recovery IA No. 366/2024 Mphasis Meditech Pvt Ltd (Ins) No. 366/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1214/2024 For Direction IA No. 1213,1215/2024 Mphasis Ltd & 2 Ors 35. Comp App (AT) (CH) (Ins) No. 366/2024 Meditech Zone Ltd Mr. Pawan Jhabakh Mr. Syed Amaging Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Mash Marker Mulls Pvt Mash Mulls Pvt Mash Marker Mar	31.	(Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg.	Suspended Director and Shareholder of Sharon Solutions Limited Vs	Mr. Pawan Jhabakh	Mr. T Ravichandran
(Ins) No. 292/2024 Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd 34. Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024 Signs India Pvt. Ltd Vs Union Bank of India For Stay IA No. 856/2024 Saset Recovery IA No. 366/2024 35. Comp App (AT) (CH) (Ins) No. 366/2024 36. Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay Suresh Kumar Liquidator of Shree Vs Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Mr. V Raghunath (Vakalat not filed) Mr. Pawan Jhabakh Mr. Syed A Mr. Anirudh A Sriram Mr. AG Sathyanar Mr. AG Sathyanar Mr. AG Sathyanar Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt	32.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay	Pvt Ltd Vs	Mr. Amir Bavani	Mr. PS Suman- R1
34. Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 Union Bank of India Asset Recovery IA No. 856/2024 Branch & Anr 35. Comp App (AT) (CH) (Ins) No. 366/2024 Vs Andhra Pradesh Medtech Zone Ltd 36. Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay 36. Comp App (AT) (CH) (Ins) No. 443/2024 For Direction IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay 37. Comp App (AT) (CH) (Ins) No. 443/2024 Mills Pvt Ltd 38. Comp App (AT) (CH) (Ins) No. 443/2024 Mills Pvt Ltd 39. Comp App (AT) (CH) (Ins) No. 366/2024 Mills Pvt Ltd 39. Comp App (AT) (CH) (Ins)	33.		Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua	Mr. B Vijay	
35. Comp App (AT) (CH) (Ins) No. 366/2024 Vs Andhra Pradesh Medtech Zone Ltd 36. Comp App (AT) (CH) (Ins) No. 443/2024 Managing Director, To dispense with IA No. 1214/2024 Mills Pvt Ltd For Direction IA No. 1213,1215/2024 & Suresh Kumar 396/2025 For Stay 37. Comp App (AT) (CH) Vs Andhra Pradesh Medtech Zone Ltd Mr. Anirudh A Sriram Mr.AG Sathyanar Mr.AG Sathyana	34.	(Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery		Mr.M Muthuperiasamy R1
(Ins) No. 443/2024 Managing Director, To dispense with IA No. 1214/2024 Mills Pvt Ltd For Direction Vs IA No. CA Mahalingam 1213,1215/2024 & Suresh Kumar 396/2025 Liquidator of Shree For Stay Vaishno Devi Mills Pvt	35.	Comp App (AT) (CH)	Vs Andhra Pradesh	Mr. Pawan Jhabakh	Mr. Syed Afridi
To Adv. Hg. IA No. 395/2025 WITH	36.	(Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg.	Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors.	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

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37.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
38.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. WITH	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
39.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
40.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
41.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
42.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
43.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
44.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R1

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45.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
46.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
47.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
48.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr	Ms. S Manjula Devi	
49.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	
50.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh For Caveator
51.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Mennakshi Energy Limited	Mr. Prahalad Bhat	Mr. Edward James For Caveator
52.	Comp App (AT) (CH) (Ins) No. 307/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	Mr. Prahalad Bhat

53.	Comp App (AT) (CH) (Ins) No. 322/2025 For Interim Injunction IA No. 978/2025	FlSmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd.	Mr. T Ravichandran	
54.	Comp App (AT) (CH) (Ins) No. 392/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr.	Ms. CS Alpa Jain, PCS	
55.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr	Ms. CS Alpa Jain, PCS	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No.193/2023 For Direction IA No.194/2023 For Exemption IA No.195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs Classic Knits India Pvt Ltd rep by CA M. Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman- R2 Mr. Bhagavath Krishnan PMN- R3, R4
57.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator Khaitan Electricals Ltd. & Anr.	Mr.Sathiyanarayanan	Mr. Pranay Agarwal R1
58.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd	Mr. EK Kumaresan	Mr. M Sivavarthanan
59.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr. Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5

60.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd	Mr. Pogulkonda Pratap	Mr.Y Suryanarayana
61.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd	Mr. Sushil Kumar	Mr. Anant Merathia
62.	Comp App (AT) (CH) (Ins) No. 290/2024 For Direction IA No. 761/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt Ltd, Rep by its Liquidator Rajesh Chillale & Anr	Mr. R Vishnu	Mr. VVSN Raju R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in